

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2234/2015

New Delhi, this the 31st day of May, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Anurag Shrivastava,
S/o Sh. Nand Kishore Shrivastava
R/o 138/13/2, Ram Priya Road,
Raja ki Kothi, Near Prayag Station,
Allahabad (UP),
Aged about 30 years. **Applicant**

(through Sh. Sourabh Ahuja)

versus

1. GNCT of Delhi
Through Chief Secretary,
5th Level, Delhi Secretariat,
IP Estate, New Delhi.
2. Delhi Subordinate Services Selection Board,
Through the Secretary,
F-17, Karkardooma Institutional Area,
New Delhi.
3. The Directorate of Education,
Through its Director,
Old Secretariat,
Govt. of NCT of Delhi. **Respondents**

(through Ms. Rashmi Chopra)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

During the course of arguments, learned counsel for the respondents, Ms. Rashmi Chopra, submitted that this OA has become infructuous inasmuch as the applicant, Sh. Anurag Shrivastava, Roll No. 26001910, has secured only 154 marks out of 249. She submitted that the last selected candidate in the UR category has secured 160 marks.

2. In view of the aforesaid, this OA is dismissed as infructuous.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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